

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-1849(PB)/2019

IN THE MATTER OF:

Dr. Virendra Swarup Institute of Computer Studies & anr. Applicant/petitioner
v.
Today Homes Noida Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.08.2019

CORAM:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

SHRI S.K MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner: -

ORDER

For order see, (IB)-1596(PB)/2018.

20.08.2019.
Aarti Makker